





आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL PUNE (Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 16.01.2023 to 20.01.2023.

<u>Bench</u>	Court Room	Hon'ble Vice-President & Members	
'A' Bench	Court Room No.1	Shri R S Syal, VP & Shri S S Viswanethra Ravi, JM	
'C' Bench	Court Room No.2	Shri Satbeer Singh Godara, JM & Shri G D Padmahshali, AM	
'B' Bench	Court Room No.3	Shri Inturi Rama Rao, AM & Shri Partha Sarathi Chaudhury, JM	
'SMC" Bench	CANCELLED		

Note: 1. Shri Satbeer Singh Godara, JM will also virtually hear SMC Bench of ITAT, Panaji at 2.45 pm

2. Dr Dipak P Ripote, AM will virtually hear Division Bench Cases of Raipur Bench during the above period.

Pune,

Date: 11.01.2023

Sd/-(**R.S. Syal)** Vice-President

Cases posted before the following Bench are adjourned as detailed below:

'SMC' Bench	Cases fixed on	Cases adjourned to*
	16.01.2023	30.01.2023 (Monday)
	17.01.2023	

*Note: No separate notices will be issued.

Pune,

Dated: 11.01.2023

By order

for Assistant Registrar

कृते सहायक पंजीकार

दूसरी मंजिल, महाराष्ट्र जीवन प्राधिकरण, सेंट मेरी स्कूल के पास, 463, स्टावेली मार्ग, पुणे – 411 001 2nd Floor, Maharashtra Jeevan Pradhikaran, Near St. Mary's School, 463, Stavely Road, Pune – 411 001 दूरध्वनी/Phone: 020-29701933/29701448. ई मेल। email: pune.bench@itat.nic.in